

(P21)

(3)

CENTRAL ADMINISTRATIVE TRIBUNAL  
ADDITIONAL BENCH, ALLAHABAD

....

Registration O.A. No. 1243 of 1988

Sukh Lal . . . . . Applicant

Vs.

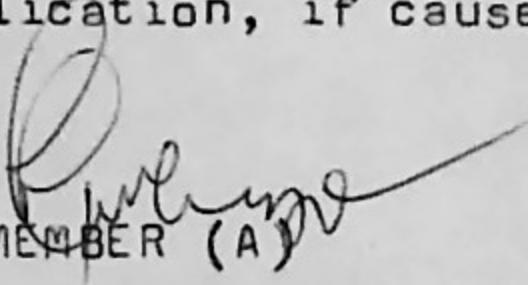
Union of India and ors . . . Respondents

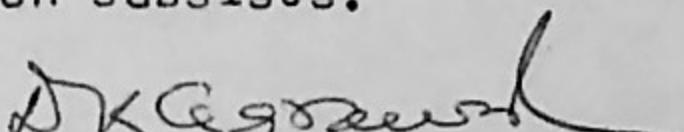
Hon' Mr. D.K. Agrawal, J.M.

Hon' Mr. K. Obayya, A.M.

( By Hon' Mr. D.K. Agrawal, J.M. )

The counsel for the applicant has made  
an endorsement on the back of the application  
" Not pressed. May be allowed to file fresh  
application.". The application is, therefore,  
dismissed as not pressed with liberty to file  
fresh application, if cause of action subsists.

  
P. Bhuyan  
MEMBER (A)

  
D.K. Agrawal  
MEMBER (J)

(sns)

December 12, 1989

Allahabad.